

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/186/ (IB)/2017
NAME OF THE PETITIONER(S) : FGL INTERNATIONAL S.P.A
NAME OF THE RESPONDENT(S) : NORTHERN TANCHEM PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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ORDER

Counsel for petitioner present and prayed time for filing affidavit and bank statement u/s 9(3)(b) & (c) of I&B Code. 2016. Proxy representing the counsel for respondent present and sought time for filing vakalat. At request of both counsel, time enlarged. Put up on 19.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)